

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. NO.3 IN CIVIL APPEAL NO.3536 OF 2004

GURUBACHAN SINGH & ANR.

Appellant (s)

VERSUS

RAM NIWAS

Respondent(s)

(For early hearing and office report)

Date: 20/03/2006 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE DR. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE C.K. THAKKER

For Appellant(s)

Mr. Sushil Kumar Jain,Adv.

Ms. Pratibha Jain,Adv.

Mr. A.P. Dhamija,Adv.

Mr. Ram Niwas,Adv.

Mr. Sarad Singhania,Adv.

Mr. Punit Jain,Adv.

For Respondent(s)/

Ms. Aishwarya Bhati,Adv.

Applicant(s)

Mr. K.S. Bhati,Adv.

UPON hearing counsel the Court made the following

O R D E R

List the civil appeal for hearing finally in the forthcoming summer vacation when a Bench is likely to be constituted for the purpose of final hearing matters.

[T.I. Rajput]

A.R.-cum-P.S.

[V.P. Tyagi]

Court Master